GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

RAJYA SABHA
UNSTARRED QUESTION NO.1182

TO BE ANSWERED ON THE 8th DECEMBER, 2021/ AGRAHAYANA 17, 1943 (SAKA)

NORMS IN RELATION TO MARTYRDOM

1182 # SHRI SATISH CHANDRA DUBEY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has any plan regarding the status of martyrs;

(b) the norms in relation to martyrdom in the forces; and

(c) the difference between the amenities provided to dependents of martyrs in armed forces and para-military forces, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)

(a) & (b): There is no such official nomenclature. However, Ministry of Home Affairs has issued instructions to issue "Operational Casualty Certificate" to the Next of Kin of Central Armed Police Forces (CAPFs) and Assam Rifles (AR) personnel who are killed in action.

(c): Central Armed Police Forces (CAPFs) and Armed Forces are not comparable on a one to one basis as there are differences in their retirement age, service rules etc. The benefits admissible to Next of Kins (NoKs) of Central Armed Police Forces (CAPFs) & Assam Rifles (AR) personnel who sacrifice their lives in the course of duty,*inter-alia*, include:-

(i) The Central ex-gratia lump-sum compensation from Rs. 25 to 45 lakhs.

(ii) Liberalized Family Pension under Central Civil Service (Extra Ordinary Pension) Rules, 1939.

(iii) All other normal service benefits viz, Death-cum-Retirement Gratuity (DCRG), Leave Encashment, Central Government Employees Group Insurance Scheme (CGEGIS), General Provident Fund (GPF), etc.

(iv) Ex-gratia and other financial assistance from Risk/Welfare/Benevolent Fund of the Force concerned in accordance with the norms of the Fund.

(v) Public contribution up to Rs.15 lakhs by uploading names of such personnel on 'Bharat ke Veer' online portal. Additional financial assistance of Rs.10 lakhs to parents of married deceased personnel from 'Bharat ke Veer' Corpus.

(vi) Insurance coverage under CAPF Salary Package Scheme.

(vii) Issuance of 'Operational Casualty Certificate' entitling NoKs to certain benefits viz., Air and Rail travel fare concession and allotment of retail petroleum outlet.

(viii) Quota for wards for admission to MBBS and BDS Courses.

(ix) Scholarship under Prime Minister Scholarship Scheme (PMSS) @ Rs.3000 per month for girls and @ Rs.2500/- per month for boys.

(x) Payment of compensation/assistance by some States/Union Territories as per their rules.

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